

DIVISION BENCH

ITEM NO.138

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.65/2021, IA No.27/2022, IA No.29/2022
& IA No.14/2023 IN CP No.51/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SAROJ TYAGI V/S ASTRON SOLPOWER PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Shivani Bhushan with Sh. Lalit Chuhan, Sh. Utsav Trivedi & Ms. Nandini Acharya,
Adv.

: For the Petitioner

Sh. Ankit Singh, Adv.

: For the Res. Nos.1 to 5

ORDER

Ld. Counsels representing the parties present through VC.

- 1.** Ld. Counsel, Ms. Shivani Bushan on behalf of petitioner submits that the learned arguing counsel is not available today, and therefore seeks a short accommodation.
- 2.** At her request, the matter is adjourned for 1st November, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*